

**New Aerodromes**

1. Aizwal
2. Kohima
3. Gangtok
4. Itanagar
5. Kangra
6. Gauchar
7. Surat
8. Pondicherry.

**AI Offices in India to honour commitment by AI Offices outside India**

3095. SHRI BASUDEB ACHARYA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Air India offices in India are legally bound to honour a commitment made by Air India offices situated outside India; and

(b) if not, details of what will happen to such confirmed passengers when they come to India with the assurance of a confirmed air ticket?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Yes, Sir. However, as per laid down procedure, passengers holding confirmed tickets, after arrival in India, have to reconfirm their return reservations at least 72 hours prior to the departure. Failure to do so may result in cancellation of the reservation and Air India is not bound to accept such passengers.

(b) In case, a passenger fails to get accommodation on a flight due to non-confirmation of ticket, steps are taken by Air India to arrange his travel by their next available flight or on other Carrier, if there are no restrictive conditions on the ticket. Expenses on boarding and lodging of such passengers, who are required to stay beyond the scheduled departure date, are borne by Air India.

**Overdrafts by States**

3096. SHRI SUSHIL BHATTACHARYA: Will the Minister of FINANCE be pleased to state:

(a) details of the overdraft drawn by the States at the time of annual allocation of funds for the Sixth Five Year Plan finalisation, State-wise details;

(b) also steps taken by Government, to alleviate State finances in view of the chronic shortages of funds from which the States are suffering; and

(c) if no steps have been taken, the reasons for the same?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) The Sixth Five Year Plan was finalised and was approved by the National Development Council on the 14th February, 1981. A statement showing the overdrafts of the States on the Reserve Bank of India on that date is laid on the Table of the House.

(b) Transfer of funds from the Centre to the States as States' share in Central taxes and grants-in-aid has been substantially increased from 1979-80 on the recommendations of the Seventh Finance Commission. Under the Sixth Five Year Plan, Central assistance to the States for State Plans has also been stepped up. Additional allocation of market borrowings has also been made to backward States.

States' overdrafts arise either on account of temporary aberrations in their cash flow or on account of structural imbalances in their budget. The Central Government has been having a continuous dialogue with the States running overdrafts in order to correct the situation where there are structural imbalances in the budgets.

(c) Does not arise.

## Statement

Overdrafts on the Reserve Bank of India as on 14th February, 1981.

(Rs. crores)

Sl. No.	State	Amount of Overdraft
1	Assam	20.30
2	Karnataka	0.27
3	Madhya Pradesh	31.48
4	Manipur	5.00
5	Punjab	4.53
6	Rajasthan	86.55
7	Tripura	0.83
8	West Bengal	73.45*

\*As notionally worked out by the Reserve Bank of India.

### Handicapped applicants for imported Cars

3097. SHRI SUNDER SINGH: Will the Minister of COMMERCE be pleased to state the number of the handicapped applicants who applied for imported cars upto 10th of February, 1982 and how many licences have been issued to them so far?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): In the current licensing period 1981-82, 263 applications were received from physically handicapped persons upto 10th February, 1982; and 72 Import Licences/Customs Clearance Permits were issued upto 28th February, 1982.

### गुजरात के सूरत जिले में राष्ट्रीयकृत बैंकों द्वारा दिये गये ऋण

3098. श्री छोटू भाई गामित : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) गुजरात के सूरत जिले में वर्ष 1980 और 1981 के दौरान राष्ट्रीयकृत बैंकों में से प्रत्येक द्वारा बैंक-वार तथा उद्देश्य-वार दिये गये ऋणों की राशि कितनी है;

(ख) उस राशि में से आदिवासियों हरिजनों, खेतीहर मजदूरों और ग्रामिण शिल्पियों को दिये गये ऋण की राशि कितनी है; और

(ग) समाज के पिछड़े वर्गों को आवश्यक ऋण शीघ्रता से दिये जाने के लिये सरकार ने क्या कदम उठाये हैं/उठाने का विचार है ?

वित्त मंत्रालय में उप मंत्री (श्री जनार्दन पुजारी) : (क) और (ख) आंकड़े जिस रूप में मांगे गए हैं वे सूचना प्रणाली द्वारा उस रूप में नहीं रखे जाते। सूरत जिले में अनुसूचित वाणिज्यिक बैंकों के कुल ऋणों (स्वीकृति के अनुसार) की राशि जून, 1979 में 75.7 करोड़ रुपये, जून, 1980 में 88.4 करोड़ रुपये तथा मार्च, 1981 में 111.4 करोड़ रुपये थी।

सूरत जिले में अनुसूचित वाणिज्यिक बैंकों के ऋणों (उपभोग के अनुसार) की बढ़ाया राशि के क्षेत्रवार वितरण के आंकड़े जून, 1980 के लिए उपलब्ध हैं। जून, 1979 के वास्ते ये तथा इनके समन्वय आंकड़े अनुबन्ध में दिये गये हैं।